

ITEM NO.101

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 109/2008

WILDLIFE FIRST & ORS.

Petitioner(s)

VERSUS

MINISTRY OF FOREST AND ENVIRONMENT & ORS.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES]

IA No. 39460/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 98022/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 88926/2018 - CONDONATION OF DELAY IN FILING
 IA No. 1/2008 - EX-PARTE STAY
 IA No. 102926/2019 - EXEMPTION FROM FILING O.T.
 IA No. 101658/2019 - EXEMPTION FROM FILING O.T.
 IA No. 6/2014 - EXEMPTION FROM FILING O.T.
 IA No. 99575/2019 - EXEMPTION FROM FILING O.T.
 IA No. 3/2012 - EXEMPTION FROM FILING O.T.
 IA No. 104857/2019 - EXEMPTION FROM FILING O.T.
 IA No. 104610/2019 - EXEMPTION FROM FILING O.T.
 IA No. 99574/2019 - EXTENSION OF TIME
 IA No. 75108/2018 - I A FOR WAIVING OF COST
 IA No. 75127/2018 - I A FOR WAIVING OF COST
 IA No. 100740/2019 - INTERVENTION APPLICATION
 IA No. 104135/2019 - INTERVENTION APPLICATION
 IA No. 94997/2019 - INTERVENTION/IMPLEADMENT
 IA No. 59870/2019 - INTERVENTION/IMPLEADMENT
 IA No. 92469/2019 - INTERVENTION/IMPLEADMENT
 IA No. 92012/2019 - INTERVENTION/IMPLEADMENT
 IA No. 90237/2019 - INTERVENTION/IMPLEADMENT
 IA No. 37551/2019 - INTERVENTION/IMPLEADMENT
 IA No. 71446/2019 - INTERVENTION/IMPLEADMENT
 IA No. 71439/2019 - INTERVENTION/IMPLEADMENT
 IA No. 71432/2019 - INTERVENTION/IMPLEADMENT
 IA No. 98003/2019 - INTERVENTION/IMPLEADMENT
 IA No. 95001/2019 - INTERVENTION/IMPLEADMENT
 IA No. 37944/2019 - MODIFICATION
 IA No. 35782/2019 - MODIFICATION
 IA No. 36432/2019 - MODIFICATION OF COURT ORDER
 IA No. 63893/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON
 IA No. 63894/2019 - STAY APPLICATION)

WITH

W.P.(C) No. 514/2006 (PIL-W)

W.P.(C) No. 50/2008 (PIL-W)

(FOR ON IA 1/2008

FOR EXEMPTION FROM FILING O.T. ON IA 53871/2018

FOR [I/A FOR WAIVER OF COSTS FILED BY THE STATE OF KERALA] ON IA 61560/2018

FOR EXEMPTION FROM FILING O.T. ON IA 68563/2018

IA No. 68563/2018 - EXEMPTION FROM FILING O.T.

IA No. 53871/2018 - EXEMPTION FROM FILING O.T.

IA No. 61560/2018 - I/A FOR WAIVER OF COSTS FILED BY THE STATE OF KERALA)

S.L.P.(C)...CC No. 11408-11409/2009 (XII)
(to be listed with W.P(C) 50/2008 in view of Hon'ble ct. order dt 21.08.2009)

T.C.(C) No. 85/2011 (XVI-A)

T.C.(C) No. 87/2011 (XVI-A)

T.C.(C) No. 39/2015 (XVI-A)

T.C.(C) No. 41/2015 (XVI-A)

T.C.(C) No. 59/2015 (XVI-A)

T.C.(C) No. 103/2015 (XVI-A)

T.C.(C) No. 132/2015 (XVI-A)

T.C.(C) No. 3/2016 (XVI-A)

MA 1747/2018 in W.P.(Cr1.) No. 1061/1982 (X)

IA No. 93287/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 93288/2018 - EXEMPTION FROM FILING O.T.)

T.C.(C) No. 12/2018 (XVI-A)

Date : 06-08-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE B.R. GAVAI

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Ms. Tanvi Bhatnagar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Some of the States/Union Territories have filed their response in the matter. The following States/Union Territories have not filed their response:

1. State of Bihar.
2. State of Uttar Pradesh
3. State of Arunachal Pradesh
4. State of Jammu & Kashmir
5. State of Meghalaya
6. State of Punjab
7. State of Sikkim
8. Union Territory of Delhi
9. Union Territory of Lakshadweep
10. Union Territory of Puducherry.

Let the response be filed by the aforesaid States/Union Territories by September 06, 2019.

List the matter for hearing on September 12, 2019.

In case, the response is not filed by any of the aforesaid States/Union Territories, the Chief Secretary of such States/Union Territories shall remain present in the Court on the next date of hearing.

We direct the States/Union Territories to supply the requisite information to the Forest Survey of India as required by it by 31st August, 2019, failing which also the Secretary of the concerned department of the State(s)/Union Territory shall remain present in the Court on the next date of hearing.

(ASHWANI KUMAR)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER